

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:89
ANSWERED ON:05.07.2004
SHARING OF RAVI BEAS WATER
Chakraborty Shri Ajay

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government are aware of the controversy over the sharing of water of Ravi-Beas after passing of resolution by Punjab Government deciding against sharing of water with any other State;
- (b) if so, the details thereof; and
- (c) the measures taken/proposed to be taken by the Government to resolve the impasse?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) &(b) According to the Government of Punjab, the Punjab Vidhan Sabha has passed a Resolution on the 15th June, 2004 to take all possible administrative and legal measures to safeguard the State's interest keeping in view the internationally accepted principles of riparian rights and protect it from the damage likely to be caused as a result of recent order of Hon'ble Supreme Court of India.

(c) The Chief Minister of Punjab has requested for an all party delegation to meet the Prime Minister of India to convey the sentiments of the House and apprise him of Punjab's position on SYL (Sutlej Yamuna Link Canal) and sharing/allocation of Ravi- Beas Waters for securing a fair solution to the problem and it is therefore Government's endeavour to hear their views.